(e) the steps being taken for enhancement of 'Second Seating General Coaches' in Mail/Express and Super-fast trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) In terms of announcements made in Railway Budget 2007-08, Indian Railways endeavors to provide 06 General Class coaches in all Mail/Express trains introduced from 2007-08 onwards.

(b) to (e) Indian Railways does not undertake load factor survey/analysis. However, periodical census of passengers, including those of the unreserved class, is undertaken and subject to operational feasibility and commercial justification, the load of trains is augmented. Indian Railways constantly endeavors to cater to the needs of unreserved segment of passengers. To this end, augmentation by General Class coaches constitute around 33% of the total number coaches utilized for augmentation; during the last two years *i.e.* 2017-18 and 2018-19 (upto October, 2018) of the total number of 524 and 275 coaches utilized for augmentation of various trains, 171 and 90 coaches respectively are General Class coaches. In addition, to cater needs of the unreserved class of passengers special train services like Jansadharan, Janseva, Antyodaya, etc. are also operated. During the last two years 10 pairs of Antyodaya services have been introduced.

Trains stoppage at Lakhmina station of Bihar

†1410. SHRI RAKESH SINHA: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of trains that stop at Lakhminia station of Bihar;
- (b) the average number of passengers who take tickets from this station and keeping that in view, the reasons for Delhi and Patna bound trains not halting at this station; and
- (c) whether the Government will consider to provide 12-hour reservation facility per day at Lakhminia station for convenience of passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) At present, 07 pairs of Mail/Express trains and 06 pairs of Passenger trains have scheduled stoppage at Lakhminia station.

(b) The average number of passengers and earnings per day per train at Lakhminia station is 63 and ₹ 3425/- respectively which does not justify stoppage of additional Delhi and Patna bound trains at this station. However, Lakhminia is connected to Delhi and Patna by 1 and 5 pairs of train services respectively.

[†] Original notice of the question was received in Hindi.

(c) Presently, UTS (Unreserved Ticketing System) cum PRS (Passenger Reservation System) counter is available at Lakhminia Railway station. Since transactions at the said station are much lower than 180 transactions per shift per counter, the prescribed norm for opening a separate additional reservation counter, the existing arrangements are considered adequate.

Inadequate compensation for Mumbai Ahmedabad Bullet train

- 1411. SHRI VIVEK K. TANKHA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that as of October, 2018 out of the 1,400 hectares needed for the Mumbai-Ahmedabad Bullet train project, only 0.9 hectares of land have been acquired on account of widespread farmer agitation against inadequate compensation;
- (b) if so, whether the project would still be able to meet its completion deadline of 2023; and
- (c) the reasons for such widespread agitation and whether Government plans to enhance the compensation being offered and to what extent enhanced compensation would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Total land requirement for the Mumbai-Ahmedabad High Speed Rail (MAHSR) Project is 1434.4 Hectares. As on 18.12.2018, 21.02 Hectare of land has been acquired. Application/requisition for acquisition of the entire requirement has been given to respective State/Governments of Gujarat, Maharashtra and Union Territory of Dadar and Nagar Haveli (DNH). Relevant notifications under Section-11 (in the State of Gujarat and DNH) and Namuna-1 (in the State of Maharashtra) for acquisition of land have been published for approximately 1370 Hectares. Joint Measurement Survey (JMS) has been completed for 1028 Hectare. The land acquisition process is largely as per schedule in line with the targetted completion of project in 2022/23.

(c) There have been a few agitations limited to some localized areas. Land acquisition has been taken up on a consent-based approach by offering additional monetary benefit over and above the land compensation prescribed as per Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR).